

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

46. IA 846/2023 In IA 1013/2020 in C.P. (IB)/1832(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2024**

**NAME OF THE PARTIES:- IA 846/2023 Black Box Limited
Eairlier Know as Acg Networks Limited
Vs. Mr. Abhijit Guhathakurta
Liquidator of Epc Construction (India)
Limited
IN THE MATTER OF
IDBI Bank Limited
Vs.
EPC Constructions India Limited**

**Section: 60(5) Application under any other provisions- IBC U/s 7 of
Insolvency and Bankruptcy Code, 2016**

ORDER

Counsel, Dhruva Dewan appeared for the Applicant through VC and
Counsel, Shriraj Khambete appeared for the Respondent. By consent of
the parties list this matter on **01.03.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)